

(4)

F. No. 14-31/CESTAT/CPIO-ND/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-31/2019

Subject: Information sought under RTI Act, 2005.
Sir/Madam,


Please refer to RTI application of Sh. Babu Lal Agarwal , No. NIL dated 22.7.2019 in this office on 25.07.2019, under RTI Act 2005, the information received from **Deputy Registrar/Asst.Registrar, Custom & Service Tax Branch** containing **04** page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favor of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT New Delhi
Date: 27.08.2019

Copy to,

1. Sh. Babu Lal Agarwal,
C/o Shri Balaji Tent House,
Plot No. 4,6,7, Balaji Complex,
Khatipura Circle, Jaipur-302021

29/8/19
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CUSTOMS, SERVICE TAX & ANTIDUMPING BRANCH

(3)

I.D.No.14-31 /2019

Dated : 28/08/2019

Subject :- Sh. Babu Lal Agarwal, RTI application No. Nil dated 29.07.2019.

Reference:- CPIO I.D. No. 14-31/2019 Dated 26.07.2019 filed by Sh. Babu Lal Agarwal.

Kindly refer to Sh. Babu Lal Agarwal, R.T.I. application dated 22/07/2019. The required information is as under:-

Please find enclosed the attested Copy of Final Order No, ST/A/52614/2018 dated 25.07..2018 passed in appeal ST/56541/2013 consisting of (04 pages)at your end.

The CPIO is requested to transmit the same to the applicant.

Encl: 04-Pages


Deputy Registrar
Customs Branch

2

Head Clerk

To
CPIO,CESTAT,
Delhi

(2)

F. No. 14-31/CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-31/2019

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Babu Lal Agarwal No. NIL dated 22.07.2019 **received**, in this office on 25.07.2019, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **14-31/2019(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 10.08.2019 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.


CPIO
CESTAT New Delhi
Date: 26.07.2019


For Compliance to:

1. Dy. Registrar (Customs & ST Appeal Branch)

Copy to: (For Information)

1. Sh. Babu Lal Agarwal,
C/o Shri Balaji Tent House,
Plot No. 4,6,7, Balaji Complex,
Khatipura Circle, Jaipur-302021

o/c
29/07

30/7/19


Dated 22.07.2019

1

From

Babu Lal Agarwal
C/o of Shri Balaji Tent House,
Plot No.4,6,7, Balaji Complex,
Khatipura Circle,
Jaipur- 302021

IO ÷ 14-31/2019 (CESTAT)

CPIO
Central Registry
CESTAT, West Block No.2
R.K. Puram,
New Delhi-110066

Respected Sir,

Sub.- Supply of Final Order in case of Appeal No. ST/56541/2013-DB.

I, Babul Lal Agarwal being Proprietor of Shri Balaji Tent House, Jaipur filed an appeal against Order-in-Appeal No. 271/RDN/ST/JPR-I/2012 Dated 26.12.2012. Which was listed at serial No. ST/56541/2013-DB.

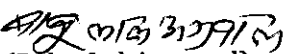
The GST department at Jaipur communicated us for recovery of demand on the pretext that Hon'ble Tribunal new delhi has issued final order and rejected the appeal. In this connection it is submitted that final order has not been served on us.

Kindly provide us a copy of final order in case of appeal No. ST/56541/2013-DB under the RTI Act, At the above mentioned address. Shri Babu Lal Agarwal C/o of Shri Balaji Tent House, Plot No. 4, 6, 7, Balaji Complex, Khatipura Circle, Jaipur- 302021.

A Postal Order of Rs. 50/- bearing no. 346-205948 dated 23-7-2019 towards prescribed fees are enclosed.

Thanking you,

Yours Faithfully,


(Babu Lal Agarwal)

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25/07/19